

Annexure – 9														
Name of the corporate debtor: Parsvnath Developers Limited. , Date of commencement of CIRP: 30.04.2026, List of creditors as on: 31.08.2026														
List of Other creditors, (other than financial creditors and operational creditors) (Amount in ₹)														
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Asset Reconstruction Company (India) Ltd(assignee of Samman Capital Limited & indiabulls Commercial Credit Limited)		27.05.2026	4,23,93,67,456.00	-				No	-	-	-	4,23,93,67,456.00	
2	SMC Global Securities Ltd		27.05.2026	3,13,34,313.00	-		-	-	No	-	-	-	3,13,34,313.00	
3	BRV Estate LLP		29.05.2026	75,00,000.00	-		-	-	No	-	-	-	75,00,000.00	
4	Congenial Real estate Private limited		10.06.2026	1,98,40,19,861.00	-		-	-	No	-	-	-	1,98,40,19,861.00	
5	Enormity Buildcon Pvt. Ltd.		10.06.2026	38,65,61,486.00	-		-	-	No	-	-	-	38,65,61,486.00	
6	Sohan Lal Goyal and Saroj Goyal		28.06.2026	17,00,000.00	-		-	-	No	-	-	-	17,00,000.00	
7	Parsvnath Regalia Resident Welfare Association (RWA)		20.07.2026	7,68,00,000.00	-		-	-	No	-	-	-	7,68,00,000.00	
	Total			6,72,72,83,116.00	-	-	-	-	-	-	-	-	6,72,72,83,116.00	-